

Government of Punjab
Department of Revenue, Rehabilitation and Disaster Management
(Policy and Legal Branch)

Notification

The 10th July, 2017

No. 2/66/70-P.L.II/ 11156 In pursuance of provision under Section 2(1-a) of the Punjab Package Deal Properties (Disposal) Amendment Act, 2009 the State Government hereby appoint Sh.K.S. Pannu, IAS, Secretary, Revenue to perform the functions of Claims Commissioner, under the Act ibid with immediate effect.

Chandigarh, dated
07.07.2017

Karan Bir Singh Sidhu
Special Chief Secretary- Cum-Financial
Commissioner Revenue, Punjab,
Department of Revenue, Rehabilitation &
Disaster Management.

Endst.No. 2/66/70-P.L.II/11157

Chandigarh, dated the 10.07.2017

A copy is forwarded to Private Secretary/Chief Minister, Punjab for information & necessary action.

Sd/-
Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/11158

Chandigarh, dated the 10.07.2017

A copy is forwarded to Sh.K.S.Pannu, IAS, Secretary, Revenue for information and necessary action.

Sd/-
Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/11159

Chandigarh, dated the 10.07.2017

A copy is forwarded to all the Divisional Commissioners in the State for information & necessary action.

Sd/-
Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/11160

Chandigarh, dated the 10.07.2017

A copy is forwarded to all the Deputy Commissioners in the State for information & necessary action.

Sd/-
Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/11161

Chandigarh, dated the 10.07.2017

A copy is forwarded to Director Land Record, Kapurthala Road, Jalandhar for information & necessary action.

Sd/-
Under Secretary Revenue